

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.2023/2015

New Delhi this the 20th August, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Ms. Preeti Rani D/o Asha Ram,
R/o D-2/58, Maa Rama Bai,
Ambedkar Mohalla, Johri Pur,
Delhi-110094.Applicant.
(By Advocate: Ms. Aarushi Aggarwal for Shri Anuj Aggarwal)

Versus

1. Government of NCT of Delhi
Through the Chief Secretary,
Secretariat, IP Estate,
New Delhi-110002.Respondents.
2. Delhi Subordinate Service Selection Board (DSSSB),
Through its Secretary,
FC-18, Institutional Area, Karkardooma Delhi-110092.
3. North Delhi Municipal Corporation (NDMC)
Through its Commissioner (North)
Dr. SPM, Civic Centre, J.L. Nehru Marg,
New Delhi-110002.
4. South Delhi Municipal Corporation (SDMC)
Through its Commissioner (South)
23rd Floor, Civic Centre, Minto Road,
New Delhi-110002.
5. East Delhi Municipal Corporation (EDMC)
Through its Commissioner (East)
Udyog Sadan, 2nd Floor, Plot No. 419,
Patparganj Industrial Area,
New Delhi-110092.Respondents.

(By Advocate: Shri K.M. Singh for R-3 and Ms. Anupma Bansal for R-4)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned proxy counsel for the applicant submits that she may be permitted to withdraw the present Original Application. Permitted. Therefore, the Original Application is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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